

[Shri Jhulan Sinha]

expenditure on social customs and for matters connected therewith.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for curtailment of expenditure on social customs and for matters connected therewith."

*The motion was adopted.*

Shri Jhulan Sinha: I introduce the Bill.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Mirzapur Stone Mahal Act, 1886."

*The motion was adopted.*

Shri Raghunath Singh: I introduce the Bill.

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PREVENTION OF FOOD ADULTERATION (AMENDMENT) BILL\*

(Amendment of section 20 and insertion of new section 21A)

Shri Jhulan Sinha (Siwan): Sir, I beg to move for leave to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954."

*The motion was adopted.*

Shri Jhulan Sinha: I introduce the Bill.

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UNION TERRITORIES (LAWS AMENDMENT) BILL\*

(Amendment of section 3)

Shri L. Achaw Singh (Inner Manipur): Sir, I beg to move for leave to introduce a Bill further to amend the Union Territories (Laws) Act, 1950.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Union Territories (Laws) Act, 1950."

*The motion was adopted.*

Shri L. Achaw Singh: I introduce the Bill.

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MIRZAPUR STONE MAHAL (AMENDMENT) BILL\*

(Amendment of section 3)

Shri Raghunath Singh (Varanasi): Sir, I beg to move for leave to introduce a Bill further to amend the Mirzapur Stone Mahal Act, 1886.

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DOWRY RESTRAINT BILL\*

Shri Mohan Swarup (Pilibhit): Sir, I beg to move for leave to introduce a Bill to provide for restraining the taking or giving of dowry in connection with marriages and for matters incidental thereto.

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